PENDENCY REPORT AS ON 19-01-2024		
SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	1722
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	9
4	ARBA-Appeals under Arbitration Conciliation Act	180
5	ARBP(ICA)-Application Us 34 of the Act involving	2
	International Commercial Arbitration	
6	ARBP-Petitions under Arbitration and Conciliation Act	81
7	AS-Admirality Suit.	1
8	BLAPL-Bail Application.	3156
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	3296
11	CMPAT-Company Act.	80
12	CMP-Civil Miscellaneous Petition	2599
13	COA-Appeals against judgement in Comp.Pet.	25
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9505
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	31
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	34
20	CONTR-Proceeding relating to Criminal Contempt	222
21	COPET-Orginal Petition (Companies Act.)	124
22	CRA-Criminal Appeals	1004
23	CRLA-Appeal against Judgement/Sentence.	11532
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1350
25	CRLMA-Other Miscellaneous Application.	909
26	CRLMC-Appl.under Sec.482 Cr.P.C.	4037
27	CRLMP-Criminal Miscellaneous Petition	868
28	CRLREV-Criminal Revision.	9711
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	27
31	CRP-Revision Petition.	188
32	CRREV-Criminal Revision	245
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	1
35	CVA-Civil Appeals	2
36	CVREV-Civil Revision.	16
37	CVRVW-Civil Review.	20
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6
39	EC-Execution Case.	1
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	23
42	EXFA-Execution First Appeal.	2
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	36
45	FA-First Appeal	135
46	FAO-First Appeal from Orders.	3139
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	107
49	GCRLA-Government Appeals	403
50	GUAP-Pet. under Guardianship and Wards Act.	21
51	IP(M)-Main Petition (Insolvency Act)	1
52	ITA-Appeals Income-tax	248
53	JCRA-Jail Criminal Appeals	13
54	JCRLA-Jail Criminal Appeal	984
55	JCRLRV-Jail Criminal Revision.	10
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	829
58	LAREF-References (Land Acquisition Act)	1
59	LPA-Letters Patent Appeals.	26

60 MAC-Motor Accident Lapeals. 5490 61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 46 63 MATA-Matrimonial Cases (Appeals) 1269 64 MFA-FA against Spl. Jurisdiction Cases. 5 65 MIC-Misc.Judicial Case. 59 66 MSA-SA from judgements in Misc. Cases. 101 67 OCRMC-Original Jurisdiction case (Writ) 426 68 OJC-Original Jurisdiction case (Writ) 426 69 OREF-References. 1 71 OTAPL-Other Tax Appela Under OVAT Act 1 74 RFA-FA from Judgement and Decree in Suit 455 75 RPFAM-Revision US 19 of Family Court Act. 822 76 RSA-Second Appeal from Judgement and Decree. 6897 77 RVWPET(RPC)-Review Petition in Cuttack Bench 43 80 SAO-Second Appeal from Judgement Court 1 81 SA-Second Appeal from Appellate Order. 211 81 SA-Second Appeal 1916 82 SLP-Pet K
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85SPA-Sp.Appeal before DB186STAPL-Appl.for direction to make a reference.287STREV-Sales Tax Revision.46188TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
86STAPL-Appl.for direction to make a reference.287STREV-Sales Tax Revision.46188TA-Tax Appeal1189TREVC-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCC(TAC)-Transfer Application in Cuttack Bench12101WPC(TAC)-Transfer Application in Cuttack Bench12
87STREV-Sales Tax Revision.46188TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OAC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(TAC)-Transfer Application Permission Petition in Cuttack24101WPC(TAC)-Transfer Application in Cuttack Bench12102WPC(TAC)-Transfer Application in Cuttack Bench5
88TA-Tax Appeal1189TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application (Provisional) in Cuttack4196WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
89TREV-Tax Revesion890TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OAPC)-Original Application (Provisional) in Cuttack Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
90TRPCRL-Transfer Petition for transfer of Crl. Proceeding17891TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
91TRP(C)-Transfer Petition under Sec.24 CPC84892WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
92WA-Appeals before DB against SB Judgement280993WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
93WPC(OAB)-Original Application in Berhampur Bench1094WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
94WPC(OAC)-Original Application in Cuttack Bench123695WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
95WPC(OA)-Original Application in Bhubaneswar Bench62796WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
96WPC(OAPC)-Original Application (Provisional) in Cuttack Bench4197WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
BenchBench97WPC(OAPPC)-Original Application Permission Petition in Cuttack2498WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
CuttackCuttack98WPC(OAS)-Original Application in Sambalpur Bench3699WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
99WPCRL-Pet.UA.226 for Writ of Habeas Corpus.222100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
100WPC(TAC)-Transfer Application in Cuttack Bench12101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
101WPC(T)-Temporary Number in Bhubaneswar5102WP(C)-Writ Petition under Art.226 and 227.59534
102WP(C)-Writ Petition under Art.226 and 227.59534
Grand Total 143433